GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

STARRED QUESTION NO. 41

TO BE ANSWERED ON 20th November, 2019

DEFENCE ESTABLISHMENTS

*41. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether his Ministry has issued any circular to all the three Forces in November, 2016 regarding redevelopment of old houses and buildings located in the vicinity of Defence establishments;
- (b) if so, the details thereof;
- (c) whether the said circular of the Ministry is being complied with by all the three Forces, particularly by the Navy in Mumbai and if so, the details thereof;
- (d) whether the Government has received complaints/representations from public representatives regarding noncompliance of the said circular and if so, the details thereof during the last three years; and
- (e) the action taken/being taken by the Government in this regard?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

रक्षा राज्य मंत्री

(श्री श्रीपाद नाईक)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 41 FOR ANSWER ON 20.11.2019 REGARDING 'DEFENCE ESTABLISHMENTS'.

- (a) and (b): No, Sir. Ministry of Defence has issued circular on 21st October, 2016 regarding guidelines for issue of No Objection Certificate (NOC) for building constructions. According to these guidelines, Army stations requiring NOC from the Local Military Authority (LMA) within distances so specified in the guidelines have been identified.
- (c) 342 establishments of Indian Army have been identified under the circular dated 21st October, 2016. No establishments of Air Force, Navy and other establishments of Army have been identified.
- (d) and (e): Yes, Sir. Ministry has received a number of representations from public representatives and other interested parties in this regard. Based on these representations, revision of NOC guidelines is under deliberation in the Ministry of Defence in consultation with the Services and Coast Guard. The matter is being monitored to ensure that the security of defence establishments does not get jeopardized while accommodating development needs.
